NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L. Murali Knishnan Jamkanangen

fu 12, R9, 10,11,12 fur R, Ns

Preetin. S. Avasu Proxy Counsel for Petitioner

ORDER

Ms. Preethi S. Arasu, Proxy Counsel representing the counsel for petitioner present. Mr.L.Murali Krishnan, Counsel for R2, R9, R10, R11 and R12 present. Mr. Sankarnaryanan, Counsel for R1 and R5 also present. They prayed time for final arguments. At request, time enlarged. Put up on 13.07.2017 at 10.30 A.M.

(sijagarapour (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)